

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 842 OF 2017 IN**  
**APPEAL NO. 329 OF 2017**

**Dated: 12<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Radiant Solar Energies Pvt. Ltd.**

**... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Ms. Rita Kumar  
for Mr. Sakesh Kumar for R-1

Mr. Aadil Singh Boparai  
Mr. Sunil Chaudhary for R-2

Mr. Anand K. Ganesan  
Ms. Neha Garg for R-3

**ORDER**

Post this IA, being IA No. 842 of 2017, for hearing on **19.12.2017**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*js/vt*